

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Respondent(s) :

Advocate for

Respondent(s) :

Notes of the registry

Orders of the Tribunal

OA No. 55/2012 & MA No.290/2014

Date of Order : 13.10.2015

Mr. J.K. Mishra, present, for applicant.
Mr. Govind Suthar, present, on behalf of
Mr. Manoj Bhandari, counsel for respondents No.1&2.
None present for respondent No.3.

The issues involved in the present case are similar to the issues involved in OA No.132/2014 (Vijendra Kumar Prajapat & Ors. Vs. UOI & Ors.), which was dismissed as infructuous, by this Tribunal vide order dated 19.01.2015.

Accordingly, the OA & MA are also dismissed as infructuous. However, if any grievance remains with the applicant then he can approach the appropriate forum for redressal of the same.


[Meenakshi Hooja]
Administrative Member


[Justice Harun-Ul-Rashid]
Judicial Member

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